NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 77 of 2019

IN THE MATTER OF:

Joe Verghese & Ors.

...Appellants

Versus

Omega Hospitals Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellants:

For Respondents: Mr. Abir Phukan and Mr. Ashkrit Tiwari, Advocates for R-5.

With

Company Appeal (AT) No. 105 of 2019

IN THE MATTER OF:

P. Mahabala Rai

...Appellant

Versus

Omega Hospitals Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant:

Mr. Tushar Gupta, Advocate

For Respondents: Mr. Abir Phukan and Mr. Ashkrit Tiwari, Advocates for

R-5.

ORDER

11.09.2019: Due to paucity of time these matters could not be taken up. Post these appeals 'for admission (after notice)' on 18th October, 2019.

[Justice S.J. Mukhopadhaya] Chairperson

[Kanthi Narahari] Member (Technical)